

(25)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 3.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/92/441/HDB/2017
NAME OF THE COMPANY	Jainsons Finlease Limited
NAME OF THE PETITIONER(S)	Jainsons Finlease Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	441

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Kumar Koyalkar	PCS	mkoyalkar@gmail.com 9948859300	Manoj

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Manoj Kumar Koyalkar, Learned PCS for the Petitioner.

Post the case on 27.10.2017.

Member (T)

Member (J)

Bm